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(A)

O.A.522/95

| Serial No. of Order | Date of Order | Order with Signature  |
|---------------------|---------------|---|
| 5                   | 21-9-95       | <p>The petitioners are permitted to file joint application since the cause of action is identical in all cases. Thus the M.A.634/95 is disposed of.</p> <p>Issue notice for admission and hearing. List this matter on 22.10.1995.</p> <p style="text-align: right;">S/ 21-9-95<br/>MEMBER (ADMN.)</p>  |
| 6                   | 25.10.95      | <p>Shri Ashok Mishra, learned Senior Standing Counsel submits that this case has been recently admitted. He requests for four weeks' time to file counter. Prayer allowed.</p> <p>Call on 1.12.1995.</p> <p style="text-align: right;">S/ 25.10.95<br/>MEMBER (ADMINISTRATIVE)</p>  |
| 7                   | 13-11-95      | <p>Applicants' counsel, Shri B.S. Tripathy has filed a memo seeking permission to withdraw the Original Application. Permission granted. The Original Application is dismissed as withdrawn.</p> <p style="text-align: right;">S/ Vice-Chairman<br/>Member (Admn.)</p> <p style="text-align: right;">S/ 13-11-95<br/>OR NO. 5 dt. 21.9.95</p> <p style="text-align: right;">Notice reg. admin. may be sent to all Respondents by regd/Adm post.</p> <p style="text-align: right;">S/ 22-11-95<br/>SOL (A)</p> |